instead of 7.5 MW. The aluminium production is, therefore, now dependent entirely on the power supply from Renusagar Power Co. which is a subsidiary of Hindalco. Production of aluminium has been reduced to the level of 150 tons per day on account of stoppage of power supply from Uttar Pradesh State Electricity Board for the smelters. This has correspondingly reduced the availablity of aluminium in the country for various industries utilising aluminium. The Uttar Pradesh State Electricity Board is attempting to increase the availability of power in Uttar Pradesh.

Allotment of Petrol Pumps to Cooperatives of Taxis and Auto-Rikshaw Owners

2660. SHRI D. D. DESAI :
SHRI SHRIKISHAN MODI :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Indian Oil Company proposes to allot petrol pumps to co-operatives of taxi and auto-rikshaw owners for their exclusive use;

(b) if so, the salient features of the scheme; and

(c) what will be its advantages?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) and (c). IOC considers allotment of retail outlets (petrol pumps) to taxi and auto-rikshaw owners as individuals or as cooperatives/associations to cater to their requirements subject to the assessed sale not being less than 30 Kls per month of automotive fuels. This would enable the taxi/auto-rikshaw associations to offer to its clientele assured and uninterrupted supplies of petroleum products. Rates, quantity and quality of products are also assured to the customers. IOC on the other hand through the allotment of such dealerships gets the advantage of assured sales for a large number of vehicles falling under one category.

Production of Formulation by M/s. Sandoz and other firms without licence

2662. SHRI BHALJIBHAI PARMAR :
SHRI K. S. CHAVDA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether M/s. Sandoz, May and Baker, Smith Kline and French Laboratories are producing a number of formulations without any licence under the Industries (Dev. and Reg.) Act, 1951 ;

(b) if so, the particulars of the items and their production, year wise during the past three years ; and

(c) the action Government propose to take against these defaulting firms ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). M/s. Sandoz India Ltd., M/s. May and Baker Ltd. and M/s. Smith Kline and French Ltd. are producing a number of formulations on the basis of approvals of Government. But whether they are producing any item without specific approval of Government is being ascertained and the information will be laid on the Table of the House.

Setting up of Irrigation and Power Projects in Kerala in Fifth Plan

2663. SHRIMATI BHARGAVI THANKAPPAN :
SHRI C. H. MOHAMHED KOYA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to set up any new irrigation and power projects in the State of Kerala during the Fifth Five Year Plan; and

(b) if so, the main features thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) and (b). The Fifth Plan of Kerala has yet to be finalised. However, the main features of the proposed new irrigation and power projects for which the necessary reports and estimates have been so far sent by the Government of Kerala to the Central Water and Power Commission are given below :—

Name of Project	Estimated cost (Rs. lakhs)	Benefits
1. Banasurasagar	1137.10	23,870 ha.
2. Tirunelli	650.00	8,900 ha.
3. Karapuzha	389 00	9,370 ha.
4. Periyar Valley (Iddikki)	1650 00	32,780 ha.
5. Vamanapuram	747.28	20,000 ha.
6. Attappady	476 00	7,280 ha.
7. Noolapuzha	290 00	8,500 ha.
8. Manjat	318 00	4,860 ha.
9. Thondar	299.00	6,070 ha
10. Idamalayar	1439 00	57,400 ha.
11. Kerala Bhavani	1224 70	32,300 ha. and 100 MW Installed
12. Mananthody	1612 00	14,170 ha. and 200 MW Installed.
13. Pandiar-Punnapuzha Hydro-Electric Project	1122 00	70 MW Installed.
14. Kakkad (Sabirigiri Tailrace) Hydro-Electric Project.	1568 00	60 MW Installed.
15. Idikki Hydro-Electric Project-Stage-III	410 00	Additional firm capacity of 48 MW at 100% Load Factor in Stage-I powerhouse.

Inclusion of these schemes in the Plan would depend upon their techno-economic feasibility, and availability of funds.

Railway Wagons available for Transportation of Coal to Kerala

2664. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Railway wagons made available for the transportation of coal to Kerala during the year 1973-74; and

(b) the number of wagons demanded for the transportation of coal in Kerala during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) During the year 1973-74 (upto February) 216 wagons of coal and coke were allotted for Kerala.

(b) Demand for coal and coke wagons from all coalfields for Kerala was 510 wagons during the same period.

Length of Railway Line per one lakh persons in Kerala

2665. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of RAILWAYS be pleased to state the length of